

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**DAILY CAUSE LIST DATED 06.05.2019 (MONDAY)**

**Court III**  
**10: 30 AM**

**In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).**

**For Admission (After Notice)**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 341 of 2018	Kozhikode Coconut Farmers Producer Company Ltd. Vs. Moolath Mannil Sreenivasan	K.S. Ravichandran Manjula Devi	Sreepriya Kalarikkal-CS
2.	Comp. App. (AT) No. 343 of 2018	Universal Heat Exchangers Ltd. Vs. K. Ramakrishnan	K.S. Ravichandran, S. Manjuladevi	Aditya Verma

**For Hearing**

3.	Comp. App. (AT) No. 01 of 2019	Bridge E-Solutions Pvt. Ltd. & Ors. Vs. Bridge Solutions Group Inc.	Pankaj Jain	Ashim Sood
4.	Comp. App. (AT) No.76 of 2019	Chandrasekar Muruga Vs. Registrar of Companies, Chennai	Pooja Dhar	Krishna Kumar

**For Hearing (Part Heard)**

5.	Comp. App. (AT) No. 331 of 2018	Nelakuditi Hari Krishan Vs. VijayaGayathri Cold Storage Pvt. Ltd. & Ors.	MithunShashank	P. Nagesh
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**By Order**  
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**Registrar**